

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-211/2013/3260 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the 12<sup>th</sup> April, 2023.

Sub: **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2023/1234/Estt, dtd 11.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2023 and permission to avail Restricted holiday on 19.04.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 12.04.2023 till the morning of 24.04.2023.** The Civil Judge-cum-Assistant Sessions Judge, Dima Hasao, Haflong and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-211/2013/3261/A, dated 12.04.2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**

*[Signature]*